BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 121/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Ms. MANORAMA KUMARI MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

Name of the Company:

Windson Chemical Pvt. Ltd.

V/s.

Silicon Jewel Industries Pvt. Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE**

1. Jaimin R. Dane

Advocate Petitioner Bre

2. Ruchir Patel For

ADVOCATE Respondent Luclie fatel

PUT ASSOCIATES

ORDER

Learned Advocate Mr. Jamin Dave present for Operational Creditor/ Applicant. Learned Advocate Mr. Ruchit Patel i/b Puj Associates present for Respondent.

Both sides submitted that they are going to settle the matter and prayed for some time.

Heard, prayer is allowed.

List the matter on 24.10.2017.

MANORAMA KUMARI

MEMBER JUDICIAL

Dated this the 4th day of October, 2017.